

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(CAA)-185(PB)/2017

IN THE MATTER OF:

**Mirchi Movies (India) Limited and Times Internet.....Petitioners
Limited**

SECTION : UNDER SECTION 230-232

Order delivered on 12.01.2018

Coram:

**CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President**

**Deepa Krishan
Hon'ble Member (T)**

For the Petitioner(s):

For the RD (NR) Delhi: Mr. Manish Raj, Company prosecutor

For the OL, Delhi: Mr. Amish Tandon, Mr. Ajeyo Sharma, Advocates

ORDER

Mr. Manish Raj, learned company prosecutor states that report by the Regional Director was filed on 17.10.2017 which the office has now placed on record tracing it from the files of the first motion.

Order reserved.

Sd-

**(M.M. KUMAR)
(PRESIDENT)**

Sd-

**(DEEPA KRISHAN)
(MEMBER TECHNICAL)**

12.01.2018
Vineet